

FORM NO. 89

Form for furnishing information under section 258(2) of the Act.

DIN.....

Office of the

To

Date

(A) With reference to your application dated _____ under section 258(2)(a) of the Act, requesting for information relating to the _____ (name of assessee) in respect of the tax year _____, the said information/information respecting item Nos. _____ of the said application is given below:

Part A – Personal information of the assessee

1.	Name			(Refer Note 1)
2.	Permanent Account Number			(Refer Note 1)
3.	Status			(Refer Note 1)
4.	Address			(Refer Note 1)
5.	Contact details			
(i)	Landline No. with STD code	STD/ISD Code	Number	
		(dropdown)		
		(Repeat, if required)		
(ii)	Mobile Number	Country Code	Number	
		(dropdown)		
		(Repeat, if required)		
(iii)	Email Address			
		(Repeat, if required)		

Part B – Information details

6.	Information details	(Refer Note 2) (Free text up to 500 words) (Upload)
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(B) I/ Principal Chief Commissioner or Chief Commissioner or Principal Commissioner or Commissioner of Income-tax*, _____ am/is not satisfied that it is in the public interest to furnish information respecting item Nos. _____ of your application and the information relating thereto is accordingly refused.

(SEAL)

Signature of the authority furnishing the information

Name of the authority furnishing the information

Designation of the authority furnishing the information

Notes:

1. Some of the Information in the form would be pre-filled to the extent possible.
2. An annexure may be added in case the given space is insufficient.
3. *Delete inapplicable words.